GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5907 ANSWERED ON:29.04.2015 TELECOM AND POSTAL DEPARTMENT LAND UNDER ENCROACHMENT Kashyap Shri Virender;Kumar Dr. Virendra ;Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether huge land under the Department of Telecom and Posts are lying vacant;
- (b) if so, the details of such land separately under these departments, State-wise;
- (c) whether a large portion of such land is under encroachment and illegal constructions have come up in them;
- (d) if so, the details of land under encroachment under both the Departments; and
- (e) the steps taken by the Government to remove the encroachments?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) & (b) There are some portions of vacant land in the Department of Posts and Department of Telecom as detailed in Annexures 'A' and 'AA' respectively.
- (c) & (d) There are few cases of encroachment and illegal construction. The details of encroachment are enclosed as Annexures 'B' & 'BB'.
- (e) The encroachment cases have been taken up with the local administration and police authorities. First Information Reports have been lodged in some cases. Courts of law also been approached to reclaim the encroached land.